

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

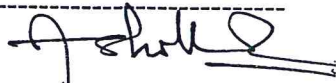

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/594/ (IB)/2017
NAME OF THE PETITIONER(S) : MATESHWARI OIL PRODUCTS
NAME OF THE RESPONDENT(S) : DHARANII COTTON MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. ASHOK KUMAR	Counsel For Respondent	
2.	AMRITH BHARGAV	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed a memo praying the leave of this Tribunal to withdraw the petition. The memo is taken on record. Counsel for petitioner is permitted to withdraw the petition. Therefore, the matter is closed as withdrawn.


K Anantha Padmanabha Swamy
Member (Judicial)